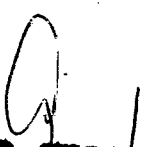


⑧
C. A. T. Bench, JAIPUR

Date of Order	Orders
	the counsel for the respondents shall not be able to come today as stated by the Brief-holder. May be listed for direction on 17-9-96.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
17-9-96 Copy of order issued to app. I. N. K. Jain, vide 5926 to 5927 30.9.96	Mr. R. M. Mathur, counsel for the applicant Mr. V. K. Jain, for Brief-holder for Mr. M. K. Jain, counsel for the respondents The learned counsel for the applicants states that the applicant has expired and his legal representatives have not approached ^{for} being brought on record. At his request, the OA be consigned to record.  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member